

REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventh Lok Sabha

Seventy Second Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1984

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Seventh Lok Sabha)

SEVENTY-SECOND REPORT

(Presented on 28-3-1984)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Seventy-second Report.

2. The Committee met on 27 March, 1984 for allocation of time under rule 294(1)(c) of the Rules of Procedure to the Resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, 30 March, 1984.

3. The Committee recommend allocation of time to resolutions as follows:—

(1) Resolution by Shri Saifuddin Chowdhary regarding 'Right to free and compulsory education' as Fundamental Right.	2 hours
(2) Resolution by Shri Neelalohithadasan Nadar regarding implementation of recommendations of National Commission on Agriculture.	2 hours
(3) Resolution by Prof. Ajit Kumar Mehta regarding implementation of recommendations of Mandal Commission.	2 hours

Recommendations

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI:
27 March, 1984
7 Chaitra, 1906 (Saka)

G. LAKSHMANAN,
Chairman,
Committee on Private Members'
Bills and Resolutions.